

GANESH) : (a) In early 1970, Bangalore City Police, on receipt of certain information, seized 2360 pieces of forged U.S. 10 dollar notes from the possession of a few persons ;

(b) Three persons were arrested ;

(c) Police investigation has been made and case is being sent up for trial.

Central Assistance for Cooum Reclamation Scheme Tamilnadu

5042. SHRI BHUVARAHAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any Central financial assistance has been asked for by the Tamilnadu Government for the Cooum reclamation scheme ;

(b) if so, the amount of assistance asked for ; and

(c) whether the full amount has been sanctioned and if not, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). The Government of Tamilnadu had submitted a scheme relating to the improvement of the Cooum river, costing Rs. 49 lakhs, for inclusion in the Fourth Five Year Plan (1969-74) as a Centrally Sponsored Scheme. The scheme provided for construction of a tidal weir with a regulator and provision of a sand pump at the mouth of the river to pump out the sand getting blocked therein, thereby improving the drainage system by keeping the river tidal and also removing foul smell within the city limits of Madras.

The Bhagavati Committee on Inland Water Transport examined the scheme but did not consider it as an inland water transport scheme. Hence the Scheme was not included in the programme for the development of Inland Water Transport during the Fourth Plan period as a Centrally Sponsored Scheme. The question of sanctioning any amount for this purpose, therefore, does not arise.

Currency notes worth Rs. 60 Lakhs removed from State Bank of India

5043. SHRI DEVINDER SINGH GARCHA : Will the Minister of FINANCE be pleased to state :

(a) Whether currency notes worth Rs. 60 lakhs removed by Nagarwala recently from State Bank of India, New Delhi are counterfeit ;

(b) whether these notes have been examined by the Reserve Bank of India ; and

(c) if so, the result of this examination ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No Sir,

(b) and (c). The currency notes amounting to Rs. 59,96,900, recovered by the police and entrusted to the State bank of India, were examined by the state Bank and found to be genuine. The Reserve Bank of India has not examined these notes.

Difficulties Experienced by Jamnagar Industries In Getting Loans from Nationalised Banks

5044. SHRI JADEJA : Will the Minister of FINANCE be pleased to state :

(a) whether large organised industries of Jamnagar, managed by limited companies, are experiencing difficulty in obtaining loans from the nationalised banks either for expansion or for purchase of fixed assets ;

(b) whether Government have received any representation in this regard from the Nawanagar Chamber of Commerce ; and

(c) if so, the action taken by Government in this regard ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). While no representation regarding difficulties in obtaining loans from banks has been received from the large industries in Jamnagar as such, a copy of the memorandum of the Nawanagar Chamber of Commerce, Jamnagar addressed to the Banking Commission was endorsed to Government. The memorandum, *in ter alla*, referred to some alleged difficulties experienced by large organised industries